

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 265 OF 2017 & IA NO. 249 OF 2017
APPEAL NO. 392 OF 2017

Dated : 18th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

APPEAL NO. 265 OF 2017 & IA NO. 249 OF 2017

Mr. Rama Shankar Awasthi **...Appellant(s)**
Vs.
RKM Powergen Private Power Limited & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Kamal Budhiraja
Mr. Aman Gupta for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-2

Mr. C.K. Rai
Mr. Sachin Dubey for R-3

APPEAL NO. 392 OF 2017

Mr. Rama Shanker Awasthi **...Appellant(s)**
Vs.
R.K.M. Powergen Private Limited & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Kamal Budhiraja
Mr. Aman Gupta for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-2

Mr. C.K. Rai
Mr. Sachin Dubey for R-3

ORDER

List these matters for hearing on 15.10.2019.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson